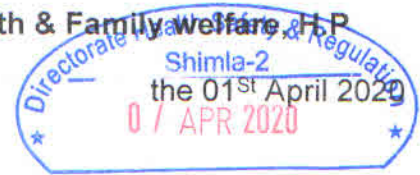


Government of Himachal Pradesh, Department of Health & Family Welfare, H.P.

No. HSR-H (Clinical Estt)5/2018-X

Dated Shimla-2



ORDER

WHEREAS, the World Health Organization have declared the Corona Virus (COVID -19) as Pandemic.

WHEREAS, keeping in view the situation in the State and the country as a whole, in exercise of the powers conferred by the **Himachal Pradesh Epidemic Disease (COVID-19) Regulations, 2020** notified vide notification no. HFW-A-A (3)1/2020 dated 14th March, 2020 under the Epidemic Disease Act, 1897, all the private registered hospitals of the state have already been given instructions to continue providing health services to the people of the State at large and to comply with various directions/guidelines being issued from time to time vide Order of even number dated 25th March 2020.

WHEREAS, keeping in view the emerging scenario in the State, in order to prevent and contain the spread of COVID-19, all the Owners/ In charges of the Private Registered Hospitals are hereby directed under the Clinical Establishments (Registration and Regulation) Act 2010 and the regulations mentioned ibid to

1. Keep their establishments open and operational and not to allow any Medical and Paramedical Staff to proceed on any kind of leave (except for dire emergencies).
2. The staff as well as infrastructure of the Hospital be kept as stand by, if required at short notice at the instance of the concerned Deputy Commissioner/Chief Medical Officer of the District or the undersigned in order to meet any urgency for the treatment of the patients suffering from COVID-19 OR suspected to be suffering from COVID -19.

The aforesaid directions and the directions issued earlier be complied with in letter and spirit, failing which necessary action shall be initiated as per Law.


Additional Chief Secretary (Health) to the
Government of Himachal Pradesh

Endst no. As above Dated 01st April 2020 14968 - 14972

Copy for information and necessary action to:



1. All the Deputy Commissioners in H.P
2. All the Head of Departments in H.P
3. All the Chief Medical Officers in H.P with the directions to bring this in to the notice of all the Owners/in charges of the Private establishments under the respective jurisdiction.
4. The Programmer, DHSR with the directions to upload on website.

jc

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Additional Chief Secretary (Health) to
the Government of Himachal Pradesh